

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION No.†4617
TO BE ANSWERED ON 23.03.2020

TRIBAL SCHOOLS IN CHHATTISGARH

†4617. SHRIMATI JYOTSNA CHARANDAS MAHANT:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of Central schemes being implemented to promote residential schools for tribal students of tribal dominated areas in Chhattisgarh;
- (b) the financial assistance provided to the State of Chhattisgarh during the last three years;
- (c) whether the Government is formulating any scheme for imparting compulsory education in tribal areas of Chhattisgarh; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b) The details of Central schemes being implemented to promote residential schools for tribal students of tribal dominated areas in the country, including in Chhattisgarh, is as under:-

- i. Eklavya Model Residential School (EMRS):** Ministry of Tribal Affairs has been setting up EMRSs since 1998-99 for imparting quality education to tribal children in their own environment in the remote areas across the country. An EMRS has the capacity of accommodating 480 students. As per the budget announcement 2018-19, every block having 50% or more ST population and at least 20,000 ST population is to have an EMRS by 2022. Ministry has identified 462 such blocks across the country. As on 18.03.2020, a total number of 438 EMRSs have been sanctioned by the Ministry, out of which 285 are functional. A total number of 42 EMRSs have been sanctioned to the State of Chhattisgarh and all are reported to be functional as on date. Financial assistance provided to the State of Chhattisgarh during the last three years for EMRSs is as under:-

State	Fund released for EMRSs (Rs. in lakh)		
	2016-17	2017-18	2018-19
Chhattisgarh	6431.47	5999.00	6886.25

- ii. Grant-in-aid to Voluntary Organizations working for the welfare of Scheduled Tribes:** The prime objective of the scheme is to enhance the reach of welfare schemes of Government and fill the gaps in service deficient tribal areas, in the sectors such as education and health, through the efforts of voluntary organizations, and to provide favourable environment for socio-economic upliftment and overall development of the Scheduled Tribes (STs). Funds are generally provided to the extent of 90% by the Government. The voluntary organization is expected to bear the remaining 10% balance from its own resources.

Financial assistance provided under the scheme to the Agency for the State of Chhattisgarh during the last three years is as under:-

(Amount in Rs.)

Name of the Vos/NGOs with address	Project	2016-17	2017-18	2018-19
Nav Abhilasha Siksha Sansthan, At/PO: Budhwani, Dist.Rajnandgaon, Chhattisgarh	Residential School	1616670	1473660	4295678

- iii. **Scheme of Strengthening Education among ST Girls in Low Literacy Districts:** The primary objective of this scheme is promotion of education among tribal girls in the identified low literacy districts of the country. The Scheme has been revised with effect from 01.04.2008. Now it is being implemented in 54 identified low literacy districts where ST Population is 25% or more and ST female literacy rate is below 35% as per 2001 census. The Scheme aims to bridge the gap in literacy levels between the general female population and tribal women and is meant exclusively for ST Girls. The educational complexes are established in rural areas of identified districts and have classes I to V with a provision for upgradation up to class XII, provided there is sufficient accommodation for classrooms, hostel, a kitchen, gardening and for sports facilities.

Financial assistance provided under the scheme to the Agency for the State of Chhattisgarh during the last three years is as under:-

(Amount in Rs.)

Name of the NGOs/Vos with address	2016-17	2017-18	2018-19
Vivekanand Institute of Social Health and Welfare Service, Ma Sarada Vidyamandir ORCHHA, Narainpur, Dist.Baster, Chhattisgarh (VISHWAS)	3963499	3711971	6448929

- iv. **Scheme of Ashram Schools in Tribal Sub-Plan Area:** The objective of the scheme is to provide residential schools for STs in an environment conducive to learning to increase the literacy rate among the tribal students and to bring them at par with other population of the country. The scheme has been revised with effect from the financial year 2008-09. Under the revised scheme, State Governments are eligible for 100% central share for construction of all Girls' Ashram Schools and also for construction of Boys' Ashram Schools in naxal affected areas (identified by Ministry of Home Affairs from time to time). The funding pattern for the other Boys' Ashram Schools is on 50:50 basis, while cent percent assistance is given to UTs for construction of both Girls and Boys' Ashram Schools. The scheme covers primary, middle, secondary and senior secondary level of education. It has been decided to discontinue the Scheme from 2018-19 and the intervention has been subsumed under the Scheme Special Central Assistance to Tribal Sub-Scheme (SCA to TSP). So far, a total number of 134 Ashram Schools have been sanctioned for the State of Chhattisgarh.

(c) No, Sir.

(d) Does not arise.